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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.A. No. 45/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: M/s. Grandeur Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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35. Mr. Krishna Dutt c/w

Mr. Pheroze Mehta

Mr. Prakash Pangabi

Mr. Swapnil Gupta i/b.

Argvs Petros....

Snt

ORDER

CSA 43/230-232/NCLT/MB/MAH/2017

CSA 44/230-232/NCLT/MB/MAH/2017

CSA 45/230-232/NCLT/MB/MAH/2017

CSA 46/230-232/NCLT/MB/MAH/2017

CSA 47/230-232/NCLT/MB/MAH/2017

CSA 243/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for tomorrow on 20.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)